

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1041/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : BREEZE ORCHARDS PVT LTD & 6 OTHERS
UNDER SECTION : 59 OF CA 2013


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

7 MA/1172/2019 in CP/1041/2019
8 CP/1041/2019
9 MA/1173/2019 in CP/1042/2019
10 CP/1042/2019

ORDER

Learned Counsel for Applicant Mr. K. Gowtham Kumar, Advocate, Learned Counsel for R1 Ms. Geethanjali (for Aiyar & Dolia), Learned Counsel for R2 Mr. B. Dhanraj, Advocate and Learned Counsel for R3 and R4 Mr. Keerthikiran, Advocate (for Arun C Mohan) and are present through video conferencing mode.

Learned Counsel for the Applicant / Petitioner represents that the matter may be adjourned to some other date as the Counsel for the Applicant is in the process of engaging his Senior Counsel to make submissions. Taking into consideration the said representation, post this matter on **09.11.2020**.


-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)


-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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